Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Anand Teknow Aids Engineering India Limited Date of Commencement of Liquidation: 30-07-2024; List of Stakeholders as on Date: 05-05-2025; Name of IP: Mr. Gaurav Ashok Adukia; Process Number: 1; Last 5 digitof registration number: 11293

SI. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of	Amount of claims	Amount of claims	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)	contingent claims	rejected	under verification	
1	Unpaid insolvency resolution process costs	0	32032570.72	0	32032570.72	0	0	0	NA
2	Liquidation costs incurred till date	0	1669709	0	1669709	0	0	0	NA
3	Secured financial creditors	6	5324461875.47	6	5324461875.47	0	0	0	Annexure 3
4	Unsecured financial creditors	13	876429823.00	12	793189181.00	0	83240642.00	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	NA
6	Operational creditors (Employees)	44	10393808.00	43	8836029.00	0	1557779.00	0	Annexure 6
7	Operational creditors (Government Dues)	10	380272143.00	9	362311705.00	0	17960438.00	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	141	134499692.00	132	96241770.60	0	38257921.40	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	1	149567815.00	1	149567815.00	0	0	0	Annexure 9
Total		215	6909327436.19000 1	203	6768310655.790001	0	141016780.4	0	